

S.S. 2211

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

1141

No.F.6/1/2015-Judl./Suptlaw/

Dated November, 2019

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copy.

NOTIFICATION

No.F. 6/1/2015-Judl./ Suptlaw/ : Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints the following officers of Delhi Higher Judicial Service as District Judges, as under: -

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1. Ms. Sujata Kohli as District Judge on regular basis with effect from the date she takes over;
2. Mr. Anoop Kumar Mendiratta, DHJS being on deputation, as District Judge on proforma basis with effect from the date his junior takes over;
3. Ms. Swarana Kanta Sharma, as District Judge on regular basis with effect from the date she takes over;
4. Mr. Sudhir Kumar Jain, as District Judge under next below rule with effect from the date he takes over.

GENERAL RECEIPT
High Court of Delhi
21 NOV 2019
Receipt No. 10328

By order and in the Name of the
Lt. Governor of National
Capital Territory of Delhi,

(Sanjay Kumar Aggarwal)
Principal Secretary (Law, Justice & L.A.)

4-1

No.F.6/1/2015-Judl./Suptlaw/2310-2317

Dated 19 November, 2019

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice; (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his D.O. letter No.5890/DHC/Gaz.1/VI.E.2(a)/ 2019 dated 14.11.2019.
4. The District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.

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(Sanjay Kumar Aggarwal)
Principal Secretary (Law, Justice & L.A.)

DELHI HIGH COURT
Gazette Branch
Disty No. 1770
Dated 22-11-19

1141

MOST IMMEDIATE

No. 6576/G-1/Gaz./DHC/2019

Dated: 22-11-19

From
The Registrar General,
High Court of Delhi,
New Delhi.

To,
The District & Sessions Judge (HQ),
Tis Hazari Courts Complex,
Delhi-110054.

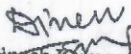
Sub: Appointment of District Judges - regarding.

Sir,

I am directed to forward herewith a copy of Notification No. F.6/1/2015-
Judl./Suptlaw/2310-2317 dated 19.11.2019, issued by the Department of Law, Justice
and Legislative Affairs, Government of NCT of Delhi on the above subject, with a
request to deliver a copy of the same to the officers concerned.

Yours sincerely,

Encl.: as above.


(Dinesh Kumar Sharma)
Registrar General

Endt. No. _____/G-1/Gaz./DHC/2019

Dated:

Copy for information to :-

1. The District & Sessions Judge, South, Saket Court Complex, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
3. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
4. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
5. The District & Sessions Judge, North, Rohini Courts Complex, Delhi.
6. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
7. The District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, New Delhi.
11. The District & Sessions Judge-Cum-Special Judge(PC Act)(CBI), Rouse Avenue
Court Complex, New Delhi.
12. The Principal Judge(HQ), Family Courts, Dwarka Courts Complex, Dwarka, New
Delhi.

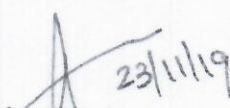
Assistant Registrar(Gaz.-I)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2019/ 02401-441 Dated, Delhi the **23 NOV 2019**
Sub:- Appointment of District Judges-regarding

Copy forwarded alongwith its enclosure for information and necessary
action to :-

1. The Officers Concerned.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance,
Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site
Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The. Sr. A.O.J / A.O J. Administration-I,II,III, Vigilance, Recruitment Cell, Filing
Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer
Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', & Vulnerable Witness
Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The PRO, Tis Hazari Courts, New Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts,
Delhi.
8. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Ankur Jain)
Additional District Judge/
Officer In-charge(Judicial)
For District & Sessions Judge(HQs),
Delhi